

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 11
(IB)-819(PB)/2018

IN THE MATTER OF:

M/s. Nutshell Publicity Pvt. Ltd. Petitioner/Applicant
Vs.	
M/s. Gaytri Infra Planner Pvt. Ltd. Respondent

Order under Section 7 of Insolvency and Bankruptcy Code, 2016

Order delivered on 14.03.2023

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. ATUL CHATURVEDI
HON'BLE MEMBER (TECHNICAL)

(HEARING THROUGH PHYSICAL MODE AND VC)

PRESENT:

For the Applicant :
For the Respondent :

ORDER

RA-30/2022

This Application has been filed for restoration of Company Petition bearing No. CP (IB) 819 (PB) of 2018. Hard copy of this RA is not available. Ld. Counsel for the Applicant seeks time to file hard copy of the Application. At request, list the matter on 16.05.2023.

-Sd/-
(RAMALINGAM SUDHAKAR)
PRESIDENT

-Sd/-
(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

14.03.2023
Lalit Verma